

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1537

ANSWERED ON:06.03.2000

MERGER OF BONGALGAON REFINERY WITH INDIAN OIL CORPORATION

MONI KUMAR SUBBA

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether workers of the public sector oil companies operating in Assam and in other North Eastern States have submitted a representation to press for their demand of merger of Bongaigaon Refinery and Petrochemicals Limited (BRPL) with the Indian Oil Corporation;

(b) if so, the facts in this regard indicating the profits or losses incurred by BRPL during the past three years alongwith the accumulated profits/losses as on date; (

(c) the details of the demands made; and

(d) the reaction of the Government thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) Yes, Sir.

(b) The details of the Net Profit After Tax for the last 3 years is given below:-

(Rs. in crores)

	1996-97	1997-98	1998-99
Net Profit After Tax	29.07	20.69	34.26

The accumulated reserves of the company as on 31st March, 1999 is 397.25 crores.

(c) and (d): A view on the demand pertaining to the merger of BRPL with Indian Oil Corporation will be taken in the overall interest of the Oil Industry.